

**Mishra**): (a) 45 permanent posts have been provided for in the Selection Grade of the C.S.S. and there has been no increase since 1955.

(b) Though figures for 1955 are not easily available, the number of Deputy Secretaries in 1958 was 207 while the figure now is 219. It cannot be said that there has been huge expansion at that level. As for the number of permanent posts in each Service, it depends on the administrative needs for which each Service is drawn upon.

#### **University for North-East India**

**1605. Shri D. C. Sharma**: Will the Minister of Education be pleased to state:

(a) whether the Committee jointly set up by the Ministry of Education and the University Grants Commission to examine the question of setting up a University for the north-eastern region of India has recommended the establishment of a federal type of university near Shillong;

(b) whether the recommendation has been considered; and

(c) if so, the result thereof?

**The Minister of Education (Shri M. C. Chagla)**: (a) Yes, Sir.

(b) and (c). The recommendations of the Committee are under consideration.

#### **Oil Refinery at Tuticorin**

**1606. Shri Muthiah**: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have any proposal to set up an oil refinery at Tuticorin in Madras State; and

(b) whether there are any prospects of foreign assistance in this matter?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir)**: (a) No, Sir.

(b) Does not arise.

#### **Fertiliser Plant, Tuticorin**

**1607. Shri Muthiah**: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have any intention of setting up a fertiliser plant in the public sector at Tuticorin in Madras State in view of the surrender of licence by Messrs Kothari and Sons;

(b) whether the plant would be set up in the Third Plan; and

(c) if not, whether the scheme would be included in the Fourth Plan?

**The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan)**: (a) to (c). A feasibility study for production and distribution of 1 million tonnes of nitrogen has been undertaken by a group of American Consortium, for completion by the end of December, 1964. Madras vis a vis other locations will be considered. The position will be clear only after receipt of their report.

#### **Forensic Laboratory at Delhi**

**1608. Shri Brij Raj Singh-Kotah**: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a forensic laboratory is being set up at Delhi; and

(b) if so, the main features thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra)**: (a) Yes, Sir.

(b) The proposed laboratory will have biological, physical and chemical sections and will be under a qualified director.

#### **Composite Wakf Property**

**1611. Shri Lahri Singh**: Will the Minister of Rehabilitation be pleased to state:

(a) the total value of composite Wakf property transferred so far by

the Custodians of Evacuee Property in the country; and

(b) whether the evacuee shares of these properties would be resumed and their rents realised as before and credited to the Fund collected for this purpose?

**The Minister of Rehabilitation (Shri Tyagi):** (a) and (b). It is presumed that this question relates to wakf-alal-aulad properties. These properties also vested in the Custodian. These wakfs are primarily meant for the benefit of the descendants of the wakf but they also contain a provision for charity and are ultimately dedicated to God. These properties cannot be acquired under the Compensation Act because they involve interests of charity and non-evacuee beneficiaries. It was, therefore, decided to reinquish the evacuee beneficiaries interest in such properties in favour of non-evacuee beneficiaries. As no separate records have been maintained for these properties, it is not possible to supply information in regard to the total value of wakf properties transferred so far by the Custodian. Moreover, the collection of this information will not be commensurate with the time and labour involved.

#### Central Zonal Council Meeting

1612. **Shri P. Venkatasubbaiah:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Zonal Council met in Bhopal recently;

(b) if so, the main issues discussed;

(c) whether rationalisation of borders between the States of Uttar Pradesh and Madhya Pradesh has been discussed; and

(d) the decision arrived at?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a). Yes.

(b) A list of the items discussed in the Seventh meeting of the Central

Zonal Council which was held at Bhopal on the 19th September, 1964, is laid on the Table of the House. [Placed in Library. See No. LT-3291/64].

(c) Yes.

(d) A copy of the proceedings embodying the decisions taken by the Council will be placed in the Parliament Library as soon as they are finalised.

#### नेशनल बुक ट्रस्ट में सम्पादक

1613. { श्री यशपाल सिंह :  
श्री हुकमचन्द कछराय :  
श्री सोलंकी :  
श्री बृजराज सिंह :  
श्री राजाराम :  
श्री रामचन्द्र उलाका :  
श्री यु० सि० चौधरी :  
श्री रामेश्वरानन्द :  
श्री बाडिया :  
श्री गोरी शंकर कक्कड़ :  
श्री काशी राम गुप्त .:  
श्री स० मो० बनर्जी :  
श्री प्रकाशबीर शास्त्री :  
डा० ब० ना० सिंह :  
श्री दे० जी० नायक :  
श्री बागड़ी :  
श्री प० ह० भील :

क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नेशनल बुक ट्रस्ट में सम्पादक का पद बदल कर प्रोडक्शन मैनेजर का पद बनाया गया और वर्ष 1962 के अन्त में 720—1000 रुपये के वेतन स्तर में सम्पादक का नया पद बनाया गया ;